## GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

# LOK SABHA

## **UNSTARRED QUESTION NO. 3722**

ANSWERED ON 03.01.2019

### NOC FOR GROUND WATER EXTRACTION

### 3722. SHRI RAM CHARITRA NISHAD

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the entire process of grant of No Objection Certificate (NOC) is to be done online through a web based system of ACGWA and if so, the details thereof;
- (b) whether the rates would be levied depending on the location of the ground water extraction point and the amount of water being extracted and if so, the details thereof;
- (c) whether the Government has a list of ground water blocks and if so, the details thereof; and
- (d) whether these are classified as safe, semi critical, critical and overexploited depending on the ground water draft and if so, the details thereof?

### **ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

### (SHRI ARJUN RAM MEGHWAL)

- (a) Central Ground Water Authority has notified revised guidelines to regulate and control ground water extraction in India, which will be effective from 01.06.2019. The entire process of grant of NOC will be done online through a web based application system.
- (b) As per the revised guidelines, Water Conservation Fee (WCF) would be levied for use of ground water depending on the category of area, type of industry and quantum of ground water withdrawal. The details in this connection are given at **Annexure I.**
- (c) & (d) Central Ground Water Board along with State Ground Water Organizations carry out periodic assessment of ground water resources. The assessment units viz. Blocks/ Talukas/ Mandals etc. are categorized as safe, semi critical, critical and over exploited depending on the stage of ground water development and significant decline of ground water levels. State/UT wise categorisation of Blocks/ Talukas/ Mandals (as on 2013) is given at **Annexure II**.

\*\*\*\*

# Annexure referred to in reply to part (b) of Unstarred Question No. 3722 to be answered in Lok Sabha on 03.01.2019 regarding "NOC for Ground Water Extraction"

### 1. DRINKING AND DOMESTIC USE

2. All domestic users (having more than one inch dia delivery pipeline or, seeking second connection) and other proponents covered under infrastructure projects (except Government infrastructure projects and Government water supply agencies) would pay W.C.F. as per rates given below:

Quantum of Groundwater withdrawal (m³/month)	Rate of W.C.F (Rs. Per m³/month)	
0-25	Exempted	
25-50	Re 1/-	
>50	Rs 2/-	

Government water supply agencies and Government infrastructure projects shall pay W.C.F. at the rate of Rs. 0.50/- per  $m^3$ /month

## 3. Packaged drinking water (drawing more than 50m³/day)/ soft drinks/ breweries/distilleries

S.No.	Category	Rate of Water Conservation Fee (Rs. per m <sup>3</sup> /day)					
	of area	< 200	200 to <1000	1000 to	5000 m <sup>3</sup> /day and		
	Ground water use	m³/day	m³/day	<5000 m <sup>3</sup> /day	above		
1.	Safe	3.00	5.00	8.00	10.00		
2.	Semi-critical	5.00	10.00	15.00	20.00		
3.	Critical	10.00	20.00	40.00	60.00		
4.	Over-exploited	20.00	40.00	60.00	100.00		

## 4. Packaged Drinking Water units (drawing less than 50m³/day) and other industries

S.No.	Category of area	Rate of Water Conservation Fee(Rs. per m³/day) based on quantum of ground water withdrawal				
	♦ Ground	< 200 m <sup>3</sup> /day	200 to <1000 m <sup>3</sup> /day	1000 to <5000 m <sup>3</sup> /day	5000 m³/day and above	
	water use -					
1.	Safe	1.00	2.00	3.00	5.00	
2.	Semi-critical	2.00	3.00	5.00	8.00	
3.	Critical	4.00	6.00	8.00	10.00	
4.	Over-exploited	6.00	10.00	16.00	20.00	

### 4. Mining/infrastructure dewatering projects

S.No.	Category	Rate of Water Conservation Fee (Rs. per m <sup>3</sup> /day)				
	of area	< 200	200 200 to <1000		5000 m <sup>3</sup> /day and	
	•	m <sup>3</sup> /day	m³/day	< 5000	above	
	Ground water use			m <sup>3</sup> /day		
1.	Safe <b>→</b>	1.00	2.00	2.50	3.00	
2.	Semi-critical	2.00	2.50	3.00	4.00	
3.	Critical	3.00	4.00	5.00	6.00	
4.	Over-exploited	4.00	5.00	6.00	7.00	

Annexure referred to in reply to parts (c) & (d) of Unstarred Question No. 3722 to be answered in Lok Sabha on 03.01.2019 regarding "NOC for Ground Water Extraction"

## CATEGORIZATION OF BLOCKS/ MANDALS/ TALUKS IN INDIA(2013)

Sl.No.	States / Union Territories	Total No. of	Safe	Semi-critical	Critical	Over-exploited
		Assessed Units	Nos.	Nos.	Nos.	Nos.
	States					
1	Andhra Pradesh	670	497	54	17	61
2	Arunachal Pradesh	11	11	0	0	0
3	Assam	27	27	0	0	0
4	Bihar	534	520	14	0	0
5	Chhattisgarh	146	125	18	2	1
6	Delhi	27	5	7	0	15
7	Goa	12	12	0	0	0
8	Gujarat	223	175	9	6	23
9	Haryana	119	30	11	14	64
10	Himachal Pradesh	8	6	0	1	1
11	Jammu & Kashmir	22	22	0	0	0
12	Jharkhand	260	244	10	2	4
13	Karnataka	176	98	21	14	43
14	Kerala	152	131	18	2	1
15	Madhya Pradesh	313	228	58	2	25
16	Maharashtra	353	324	19	1	9
17	Manipur	9	9	0	0	0
18	Meghalaya	11	11	0	0	0
19	Mizoram	22	22	0	0	0
20	Nagaland	11	11	0	0	0
21	Odisha	314	308	0	0	0
22	Punjab	138	26	3	4	105
23	Rajasthan	248	44	28	9	164
24	Sikkim	-	-	-	-	-
25	Tamil Nadu	1139	429	212	105	358
26	Telangana	443	311	74	12	46
27	Tripura	39	39	0	0	0
28	Uttar Pradesh	820	603	45	59	113
29	Uttarakhand	18	16	1	1	0
30	West Bengal	268	191	76	1	0
	Total (States)	6533	4475	678	252	1033
	Union Territories					
1	Andaman & Nicobar	34	34	0	0	0
2	Chandigarh	1	1	0	0	0
3	Dadra & Nagar Haveli	1	1	0	0	0
4	Daman & Diu	2	1	0	1	0
5	Lakshadweep	9	6	3	0	0
6	Puducherry	4	2	0	0	1
	Total (UTs)	51	45	3	1	1
	Grand Total	6584	4520	681	253	1034

\*\*\*\*